

**FORM G****INVITATION FOR EXPRESSION OF INTEREST FOR****HARSH MACRO BUILDHOME PRIVATE LIMITED OPERATING IN THE  
CONSTRUCTION AND DEVELOPMENT OF REAL ESTATE PROJECTS, IN  
JAIPUR**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

<b>SL.</b>	<b>RELEVANT PARTICULARS</b>	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Harsh Macro Buildhome Private Limited CIN: U45201RJ2012PTC040890 PAN: AAECN1993N
2.	Address of the registered office	Hall No. 7, BB-1, 7, 8, 9, 10, Suvaas Vijay Bagh, Madhuban North, Tonk Phatak, Barkat Nagar, Jaipur - 302015 Rajasthan (As per MCA Records)
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Corporate Debtor is in Real Estate Industry, having the project namely "The Coronation" located at C-1, Sanganer, Budhsinghpura, Jaipur, Rajasthan, 302011 bearing RERA Registration No. RAJ/P/2017/047 (10/08/2017). Only, the Corporate Debtor unsold inventory in the project forms the major part of the assets.
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	The financial statements of last year for Corporate Debtor are not provided and an application has been filed against the suspended members of the Board under Section 19(2) of the Code for Non-Cooperation. As per FY 2022-23, the Revenue from Operation was Rs. 5.11 Crores.
7.	Number of employees/ workmen	Nil (As per the information received from Management)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The same can be obtained by the Prospective Resolution Applicants from <a href="mailto:cirp.harshmacro@gmail.com">cirp.harshmacro@gmail.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The same can be obtained by the Prospective Resolution Applicants from <a href="mailto:cirp.harshmacro@gmail.com">cirp.harshmacro@gmail.com</a>
10.	Last date for receipt of expression of interest	11.04.2025 <sup>(Note-1)</sup>
11.	Date of issue of provisional list of prospective resolution applicants	21.04.2025
12.	Last date for submission of objections to provisional list	26.04.2025
13.	Date of issue of final list of prospective resolution applicants	06.05.2025

14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	11.05.2025
15.	Last date for submission of resolution plans	10.06.2025 <sup>(Note-2)</sup>
16.	Process email id to submit Expression of Interest	cirp.harshmacro@gmail.com

**Note-1:** It shall be pertinent to note that appeal in CA(AT)(Ins) No. 2374 of 2024 has been filed by Charan Singh Khangarot, Member of the Suspended Board of Director before Hon'ble National Company Law Appellate Tribunal challenging the Insolvency Commencement Admission Order of the Corporate Insolvency Resolution Process ("CIRP") of the Corporate Debtor. The said appeal is presently subjudice before the Hon'ble NCLAT.

**Note-2:** 09.06.2025 is the 180<sup>th</sup> day from the Insolvency Commencement date i.e the last day for completion of the Corporate Insolvency Resolution Process. An application seeking Exclusion of 85 days lost on account of interim stay by the Hon'ble NCLAT on publication of Form G, is being filed with the Hon'ble NCLT. Thus, the said exclusion of the timeline leading to extension of the CIRP and the further process of CIRP is subject to Hon'ble NCLT's Approval.



*Shreyansh Jain*

**CA IP Shreyansh Jain**

**For Harsh Macro Buildhome Private Limited**

**Reg No. IBBI/IPA-001/IP-P-01683/2019 -2020/12727**

**Validity for Authorisation of Assignment: June 30, 2025**

**Correspondence Address:** Finvin Turnaround and Restructuring Private Limited situated at 605, 6th Floor, Sunteck Crest, Mukund Nagar Road, Andheri (E), Mumbai, MH - 400059.

**Process Specific Email Id for correspondence:** [cirp.harshmacro@gmail.com](mailto:cirp.harshmacro@gmail.com)

**Date:** March 26, 2025

**Place:** Jodhpur



